

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISIONAL BENCH  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/06/2017 AT 02.30 PM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL**

**APPLICATION NUMBER** :  
**PETITION NUMBER** : TCP/172/ (IB)/2017  
**NAME OF THE PETITIONER(S)** : ARIES ENTERPRISES  
**NAME OF THE RESPONDENT(S)** : AUGUSTAN TEXTILE COLOURS PVT LTD  
**UNDER SECTION** : 433 ( e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

A.K. Mylsamy  
P.m. Vabala

Counsel for Petitioner

P.m. Vabala

**ORDER**

Counsel for petitioner present. Counsel for Respondent present. Counsel for respondent prays time to enable him to get instructions from the client. In the mean time, counsel for petitioner is directed to file an affidavit and bank statement u/s 9(3)(b)(c) of IBC 2016. Put up on **14.07.2017 at 02.30 P.M.**

(CH. MOHD. SHARIEF TARIQ)  
(MEMBER (JUDICIAL))

(K. ANANTHA PADMANABHA SWAMY)  
(MEMBER (JUDICIAL))